

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Accountant Member & Sri Sanjay Garg, Judicial Member)

I.T.A. No. 1232/Kol/2019
Assessment Year: 2015-16

Sanjay Kumar Bhutoria, HUF.....Appellant
[PAN: AAEHS 7217 R]

Vs.

ITO, Ward-36(3), Kolkata.....Respondent

I.T.A. No. 1730/Kol/2019
Assessment Year: 2015-16

Gaurav Bhutoria.....Appellant
[PAN: ATUPB 0423 H]

Vs.

ITO, Ward-34(4), Kolkata.....Respondent

I.T.A. No. 26/Kol/2020
Assessment Year: 2015-16

Shrichand Bhutoria and Sons, HUF.....Appellant
[PAN: AAFHS 7288 M]

Vs.

ITO, Ward-36(2), Kolkata.....Respondent

Appearances by:

None appeared on behalf of the Assessee.

Sh. Jayanta Khanra, JCIT, appeared on behalf of the Revenue.

Date of concluding the hearing : February 12th, 2021

Date of pronouncing the order : March 24th, 2021

ORDER

Per Bench:

The assesseees seek permission of this Bench to withdraw their appeals in ITA Nos. 1232/Kol/2019, 1730/Kol/2019 & 26/Kol/2020 as they have availed the scheme under "Vivad Se Vishwas Act, 2020" vide their applications dated 08.02.2021. The assesseees state that they have been granted certificate by the designated authority in Form No.-3 under the provisions of "Vivad Se Vishwas Act, 2020".

2. We accept these applications of the assessee and dismiss these appeals as withdrawn.

Kolkata, the 24th March, 2021.

Sd/-
[Sanjay Garg]
Judicial Member

Sd/-
[J. Sudhakar Reddy]
Accountant Member

Dated: 24.03.2021

Bidhan (P.S.)

Copy of the order forwarded to:

1. **Sanjay Kumar Bhutoria, HUF, 17, Ezra Street, 2nd Floor, Kolkata-700 001.**
2. **Gaurav Bhutoria, 17, Ezra Street, 2nd Floor, Kolkata-700 001.**
3. **Shrichand Bhutoria and Sons, HUF, 17, Ezra Street, 2nd Floor, Kolkata-700 001.**
4. **ITO, Ward-36(3), Kolkata**
5. **ITO, Ward-34(4), Kolkata**
6. **ITO, Ward-36(2), Kolkata.**
7. CIT(A)-10, Kolkata. (sent through mail)
8. CIT-
9. CIT(DR), Kolkata Benches, Kolkata. (sent through mail)

True copy

By order

Assistant Registrar
ITAT, Kolkata Benches